## National Company Law Tribunal

## Allahabad Bench

## Allahabad

CP No.19/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Ram Babu v/s M/s Target Constructions Pvt. Ltd

SECTION OF THE COMPANIES ACT: 11/8 397-398 of the Companies Act, 1956.

Sl. No. Name

Designation Representation

Signature

1 Dr. Pawan Jaisw J CMA 2. Vimal Chandre Tripathi Advocate Petitioner Petitioner

Petitioner

## Order dated 20.10.2016

CP NO.19(ND)/2007: Ram Babu v/s M/s Target Constructions Pvt. Ltd

> Shri Pawan Jaiswal, Practicing Cost Accountant filed appearance for the petitioner. No representation for the respondents, though notice was sent to them. Matter is ordered to be listed on 16.11.2016 for hearing. In the meanwhile, both sides are at liberty to file additional documents, if any.

List the matter on 16.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016